

STATEMENT

Name of the Scheme for which grant has been given	Amount given so far in 1962-63	Purpose of the Grant
1. Lok Karya Kshetras (Rural)	Rs. 7,66,600	To secure people's participation in the various Plan programmes in the rural and urban (slum) areas and to promote community welfare and development activities on a self-help basis. The figures mentioned include expenditure incurred on the training of the workers.
2. Lok Karya Kshetras (Urban)	2,85,300	
3. Lok Karya Kshetras (Educational work on Prohibition).	6,000	These are intended for educational and promotional work on Prohibition in selected areas in Delhi.
TOTAL	10,57,900	

NOTE:—A large number of voluntary organisations and educational institutions are jointly participating in the Lok Karya programme and the grant given is shared by them with the Bharat Sevak Samaj.

NEW PROJECTS IN JAMMU AND KASHMIR STATE

*415. SHRI KRISHAN DUTT: Will the Minister of PLANNING be pleased to state:

(a) which are the new projects started by the Central Government in the State of Jammu and Kashmir under the Third Five Year Plan; and

(b) what progress has so far been made in their implementation?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) and (b) Information is being collected and will be laid on the Table of the House in due course.

*416. [Transferred to the 18th March, 1963.]

OFFICERS IN THE ARMED FORCES

♦417. SHRI G. MURAHARI: Will the Minister of DEFENCE be pleased to state: 10 R.S.D.—4,

(a) how many officers at present serving in the three wings of the Armed Forces have risen from the ranks of the ordinary Jawans and how many have been recruited directly into the officers' cadre;

(b) whether Junior Commissioned Officers are eligible for promotion to higher ranks; and

(c) if so, how many of the present officers are drawn from the ranks of the Junior Commissioned Officers?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) It is not in the public interest to disclose this information.

(b) Yes, Sir.

(c) It is not in the public interest to disclose this information.

PERMISSION GIVEN TO PHTZO'S DAUGHTER FOR LONDON VISIT

♦418. SHRI A. B. VAJPAYEE: Will the PRIME MINISTER be pleased to state: